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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/25/2016
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Priyadarshini N Swetha Swetha For T.K. BHASKAR led by Senior Counsel Mr. Murali	Counsel for 2 nd Respondent	
2.	For Preethi Mohan Presented by Keerthi Krishna	Counsel for 4 th & 5 th Respondent	
3.	A.K. MYLAMY P.M. VATSALA	Counsel for petitioners	

ORDER

Ms.P.M.Vatsala, counsel for petitioner present. Ms.Priyadarshini and Ms.Swetha Vasudevan, counsel for R2 present. Proxy counsel representing Preethi Mohan, senior counsel for R4 and R5 present and prays time for submission of final arguments. At request, time is extended. Put up on 28.02.2017 at 10.30 A.M.

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

K.ANANTHA PADMANABHASWAMY
MEMBER (JUDICIAL)